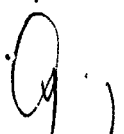




# C. A. T. Bench, JAIPUR

Date of Order	Orders
<p>OA attached M.P. 160/91 for hearing on 28/4/93  23/4</p>	<p><u>28.4.93</u> None present for the petition. We have perused the MP OA NO. 424/92 may be listed for final disposal at the stage of dissection on 715183. No separate order is necessary in this MP as OA has been listed for final disposal on 715183. The MP stands disposed of</p> <div style="display: flex; justify-content: space-around; margin-top: 20px;"> <div style="text-align: center;">   <b>C. P. Sharma</b>              MEMBER (A)         </div> <div style="text-align: center;">   <b>D. B. Mehta</b>              Vice-Chairman         </div> </div> <hr style="border: 1px solid black; margin: 20px 0;"/> <p style="font-size: 1.2em;">Copy sent to the app. Council &amp; up No 1 on vide <u>3138 to 3139</u> Date <u>12-5-93</u> </p>